Recruitment in the Coal Mines of Santhal Parganas and Tara Colliery

## 1929. SHRI LADLI MOHAN NIGAM: SHRI KALYAN ROY:

Will the Minister of ENERGY pleased to state:

- (a) how many new persons were (excepting land losers/ recruited dependents of diseased/medically unfit personnel) in the coal mines Santhal Pargana3 in Bihar and Tara Colliery under Eastern Coal-fields Limited during 1981 and 1982;
- (b) what are the names of coal mines where they were recruited and manner of recruitment;
- (c) in which categories they have been recruited;
- (d) how many of them have been later transferred in Kajora and Pandaveshwar coal mines and names of other coal mines where they, have been transferred and when and details thereof;
- (e) whether Government are aware that there is large number of workers who were working in coal mines in Santhal Parganas just on the eve of nationalisation and were not absorbed and are still out of jobs;
- (f) whether Government and ECL management have received representations from United Coal Workers Union on this and if so, what are the details thereof; and
- (g) what steps ECL has taken or propose to take to absorb old workers who were thrown out of jobs before making fresh recruitment?

THE MINISTER OF STATE IN THE DEPARTMENT OF. COAL IN THE OF MINISTRY ENERGY (SHRI GARGI SHANKAR M'SHRA): (a) to (g) Information is being collected from the companies and will be laid on the Table of the House.

## Demonstration before AIR

to Questions

1930. SHRI SUKOMAL SEN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether there were demonstrations before any of the All India offices/Broadcasting centres protesting against the incorrect newsitems flashed by the All India Radio about the All India strike on the 19th January, 1982; and
- (b) if so. what are the details thereof?

THE MINISTER OF INFORMA-TION AND BROADCASTING (SHRI SATHE): (a) and (b) VASANT According to the information received in Directorate of All India Radio, domonstrations were held before AIR Stations at Indoreand Patna on 21-1-1982. The demonstrators had mainly complained about the coverage in AIR of the strike on 19-1-1982. The factual position is that AIR had provided due coverage as per the guidelines.

## Advertisement Policy

1931. SHRI DIPEN GHOSH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) what are the norms and procedures adopted while releasing advertisements to newspapers; and
- (b) whether it is a fact that since the new Government came into power at the Centre, there have been change in the advertisement policy?

THE DEPUTY MUNISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI ARIF MOHAMMED KHAN): (a) norms and procedure for releasing advertisements through the Directorate of Advertising and Vicual Publicity are contained in the Advertising Policy of the Government which has already been laid on the Table of the House.

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